## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1051/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES:

Brown Kraft Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME DESIGNATION

SIGNATURE

ASHISH PYASI 1

1/6 Din Lowe procentes Adu, for Applicant

## ORDER

## CP No. 1051/I&BP/NCLT/MB/MAH/2017

There being shortfalls in the Company Petition, the Petitioner is hereby directed to fulfil the same within 7 days.

List this matter for further hearing on 11.07.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)